The National Food Security Bill, 2011 provides for coverage of upto 75% of the rural population, with at least 46% population belonging to priority households and upto 50% of the urban population, with at least 28% population belonging to priority households for receiving subsidized foodgrains under TPDS. Priority households will be entitled to receive 7 kg of foodgrains per person per month and General households will be entitled to receive not less than 3 kg of foodgrains per person per month.

Wheat from Bihar in central pool

2341. SHRI RAM KRIPAL YADAV: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether FCI has any agreement with Bihar Government to get the wheat from the State under central pool during 2011-12;
- (b) if so, how much quantity was agreed and how much amount have been paid to that State by FCI;
- (c) whether FCI has received the total quantity, as per the agreement and the payment made to the State; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) For Rabi Marketing Season (RMS) 2011-12. the Government of Bihar vide Notification dated 04.04.2011 authorized different agencies, including Food Corporation of India (FCI) to procure wheat for the Central Pool from the farmers at Minimum Support Price (MSP) fixed by the Government of India. However, no such agreement was required between Government of Bihar and FCI.

(b) to (d) A target of 10.5 lakh tons of wheat procurement was fixed by the Government of Bihar for RMS 2011-12, against which the quantity procured, as reported by the State Government, was 5.56 lakh tons, including 0.54 lakh tons procured by FCI. Out of 5.02 lakh tons of wheat procured by State agencies, 4.20 lakh tons of wheat has been actually delivered to FCI for which due payment has been made to the agencies concerned as per existing norms.

Loss of wheat

†2342. SHRI RASHEED MASOOD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

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- (a) whether it is a fact that 83 thousand tonnes of wheat procured for central pool has not reached the godowns of Food Corporation of India;
 - (b) if so, the places where this wheat got lost;
 - (c) the action taken against the guilty;
 - (d) if no action has been taken, the reasons therefor, and
 - (e) the quantity of wheat recovered, so far?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) As on 30.04.2012, a quantity of 81,850.50 tons of wheat procured during RMS 2011-12 is yet to be delivered by state procurement agencies in Bihar.

- (b) The quantity of wheat procured in a marketing season as reported by the State Government and it's agencies is required to be delivered to Food Corporation of India (FCI) as part of Central Pool stocks. FCI makes payment to state procurement agencies only after physical receipt of such stocks. Since no payment has been made by FCI against undelivered quantity of wheat in this case, there is no question of any loss to FCI.
 - (c) to (e) In view of the above, does not arise.

Export of non-basmati rice

2343. SHRI MOHD. ALI KHAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has the objective of exporting non-Basmati rice from FCI godowns to avoid damage to the stock stored;
 - (b) if so, the details thereof; and
- (c) the present situation in this regard and the demands pending from each State especially Andhra Pradesh in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) No, Sir. The Government has not taken any decision for exporting non-basmati rice from Central Pool stock at present. Export of non-basmati rice has been permitted under Open General Licence (OGL) out of privately held stocks since 09-09-2011. There are no demands for export of rice from Central Pool stocks from any State Government including Andhra Pradesh.